

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 12/TT/2023

- Subject** : Petition for approval of tariff for New T&D Element namely 1. 80 MVA 132/34.5 kV Transformer at ASP Sub-station, 2. 160 MVA, 220 kV/132KV/6.9 kV ATS-IV at DTPS with refurbishment of 132 kV & 220 kV bays. 3. 132 kV Jamuria Sub-station to Ramkanali Sub-station line (L#61 & 90), 4.132 kV D/C line from Dhanbad Sub-station to JSEB Govindpur line (21.729*2 Ckm) in respect of Damodar Valley Corporation for the tariff period 2019 -24
- Date of Hearing** : 6.2.2024
- Coram** : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner** : Damodar Valley Corporation (DVC)
- Respondents** : West Bengal State Electricity Distribution Company Limited (WBSEDCL) and Anr.
- Parties Present** : Ms. Swapna Seshadri, Advocate, DVC
Ms. Ritu Apurva, Advocate, DVC
Shri M. Karthikeyan, Advocate, DVC
Ms. Neelam Singh, Advocate, DVC

Record of Proceedings

The order in the instant petition was reserved on 6.6.2023. However, the order could not be issued prior to Shri I.S. Jha, Member, demitting the office. Accordingly, the matter is listed for hearing today.

2. The learned counsel for the Petitioner submitted that the information sought by the Commission has been filed. She further submitted that the arguments have already been completed and requested to accordingly pass orders in the matter.

3. After hearing the Petitioner, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

